

is shared by the Central Government, and the remaining 50 per cent is provided by the State as their contribution.

(b) A statement showing State-wise funds allocated for the I.R.D. programme during the current year is enclosed.

Statement

*Integrated Rural Development Programme
Funds allocated during 1980-81*

(Rs. in lakhs)

Name of State/U.T.	(Central share)
1	2
1. Andhra Pradesh	810.00
2. Assam	335.00
3. Bihar	14.67.50
4. Gujarat	545.00
5. Haryana	217.50
6. Himachal Pradesh	172.50
7. Jammu & Kashmir	187.50
8. Karnataka	437.50
9. Kerala	360.00
10. Madhya Pradesh	1145.00
11. Maharashtra	741.00
12. Manipur	65.00
13. Meghalaya	60.00
14. Nagaland	52.50
15. Orissa	785.50
16. Punjab	292.50
17. Rajasthan	580.00
18. Sikkim	10.00
19. Tamil Nadu	942.50
20. Tripura	42.50
21. Uttar Pradesh	2190.00
22. West Bengal	837.50

1	2
<i>Union Territories</i>	
23. A. & N. Islands	12.30
24. Arunachal Pradesh	120.00
25. Chandigarh	2.50
26. Dadra & Nagar Haveli	2.50
27. Delhi	12.50
28. Goa-Daman & Diu.	30.00
29. Lakshadweep	12.50
30. Mizoram	50.00
31. Pondicherry	10.00
TOTAL	12527.50

Linking of Price of Agricultural Produce with Sale Price of Manufactured Products

1941. SHRI L. S. TUR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government are considering to link the price of agricultural produce with the sale price of the manufactured products; and

(b) steps being taken by the Central Government to snub the agencies earning profits disproportionate to cost of production?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): (a) The Central Government have already, since March, 1980, revised the terms of reference of the Agricultural Prices Commission to provide that while recommending prices they would take into account, *inter-alia* the changes in terms of trade between agricultural and non-agricultural sectors.

(b) To put a check on profiteering, Government is expanding and streamlining public distribution system. Further to curb the activities of hoarders, blackmarketeers and other anti-social elements, the State Governments have been requested from time to time to vigorously enforce the provisions of the Essential Commodities Act, Storage Control Orders, Price Display Order and Prevention of Black marketing and Maintenance of Supply of Essential Commodities Act, 1980. During January—June 1980, 15,000 persons were arrested under the E.C. Act (as against 8272 in 1979). Detention of 230 persons was also ordered under the P.D. Act.

Telephone Directory for Amritsar

1942. SHRI L. S. TUR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the year in which Telephone Directory for Amritsar Circle was published;

(b) whether any addenda was published after that if so, when; and

(c) whether the part of directory containing the telephone Nos. of Taran Taran city will be amended and published soon as this part is mostly incomplete?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):
(a) The Amritsar Telephone directory was last published in June, 1979.

(b) Three addenda corrected upto 31-12-78, 31-5-79 and 31-10-79 were published and issued to subscribers during 1979.

(c) The latest telephone directory of Amritsar Telegraph Division containing the telephone numbers of Taran Taran City duly amended and complete would be published in the first quarter of 1981.

गोल मार्केट, नई दिल्ली में स्टालों का आवंटन

1943. श्री दया राम शाह्य : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नई दिल्ली नगर पालिका ने नई दिल्ली के गोल मार्केट क्षेत्र में दुकानदारों के आवंटन के लिए 50-60 छोटे स्टालों का निर्माण करवाया था, लेकिन कुछ निहित स्वार्थों के कारण स्टालों का आवंटन नहीं किया जा रहा है ; और

(ख) यदि हां, तो इन स्टालों का आवंटन कब तक कर दिए जाने की आशा है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : (क) जी, नहीं। इस क्षेत्र में आठ स्टालों का निर्माण कार्य अक्तूबर, 1980 में ही पूरा हो गया था और उनका आवंटन यथा समय किया जाएगा।

(ख) प्रश्न ही नहीं उठता।

Allotment of Foodgrains under Food-for-Work Programme to Chhotanagpur and Santhal Parganas

1944. SHRI A. K. ROY: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the allotment of foodgrains made for the districts of Chhotanagpur and Santhal Parganas in Bihar month-wise and district-wise under the Food-for-Work Programme in the last four months;

(b) the allotment made for the same period by the Centre to Bihar with month-wise break-up;

(c) whether Food-for-Work Programme remained suspended during